

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7657-7658/2017

NADAKERAPPA SINCE DECEASED BY LRS. &amp; ORS. Appellant(s)

VERSUS

PILLAMMA SINCE DECEASED BY LRS. . &amp; ORS. Respondent(s)

([ HEARD BY : HON'BLE S. ABDUL NAZEER AND HON'BLE KRISHNA  
MURARI, JJ. ]

IA No. 86064/2021 - APPLICATION FOR PERMISSION

IA No. 81504/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 77378/2020 - CLARIFICATION/DIRECTION

IA No. 103956/2021 - EXEMPTION FROM FILING O.T.

IA No. 86066/2021 - EXEMPTION FROM FILING O.T.

IA No. 103954/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURESIA No. 52330/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURESIA No. 47892/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)Date : 31-03-2022 These appeals were called on for pronouncement  
of judgment today.

For Appellant(s) Mr. A.N.Venugopala Gowda, Sr. Adv.  
Mr. Balaji Srinivasan, AOR  
Mr. Md. Shahrukh, Adv.  
Ms. Garima Jain, Adv.  
Ms. Pallavi Sengupta, Adv.  
Mr. Aishwarya Choudary, Adv.  
Ms. Aakriti Priya, Adv.  
Mr. Prateek Yadav, Adv.  
Mr. Suhail Ahmed, Adv.  
Ms. Lakshmi Rao, Adv.

For Respondent(s) Ms. Kiran Suri, Sr. Adv.  
Mr. Ashok Bannidinni, AOR  
Mr. Mallikarjun S. Mylar, Adv.  
Mr. Amith S.J., Adv.  
Mr. Sujeet Kumar, Adv.  
Mr. Purushotham Reddy B., Adv.  
  
Mr. Shubhranshu Padhi, AOR

Hon'ble Mr. Justice S.Abdul Nazeer pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Krishna Murari.

The appeals are allowed in terms of the signed Reportable judgment.

Pending applications also stands disposed of.

(Anita Malhotra)  
Court Master

(Kamlesh Rawat)  
Court Master

(Signed Reportable judgment is placed on the file.)